

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 6

C.P. (IB)/1112(MB)2019

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **29.04.2024**

NAME OF THE PARTIES : **M/S. Lunia Sales Corporation**

Vs

M/S. Arambhan Hospitality Services Ltd

For OC : None present.

For CD : None present.

Section 9 of IBC

ORDER

1. It is seen that on 23.02.2024 Bench-V ordered fresh notice to the parties. However, no service report is available on record till today.
2. Registry is directed to issue fresh Notice to OC and CD intimating the next date of hearing and to place on record Compliance Report well before the adjourned date.
- 3. List on 17.05.2024.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

JNK